

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
TULIPS AMBBIENCE PRIVATE LIMITED OPERATING IN HOME
FURNISHINGS AT PUNE****(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No	TULIPS AMBBIENCE PRIVATE LIMITED CIN: U51311PN2001PTC016441
2.	Address of the registered office	Office No. 301 & 401, Vishal Apartment Condominium, Sadashiv Peth, Pune, Maharashtra, India <i>(Registered Office Address as per MCA Website Records: 1025-A Vora Kothari Building, Sadashiv Peth, Pune 411030, Maharashtra, India)</i>
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Office No. 301 & 401, Vishal Apartment Condominium, Sadashiv Peth, Pune, Maharashtra, India <i>(Registered Office Address as per MCA Website Records: 1025-A Vora Kothari Building, Sadashiv Peth, Pune 411030, Maharashtra, India)</i>
5.	Installed capacity of main products/ services	-
6.	Quantity and value of main products/ services sold in last financial year	-
7.	Number of employees/ workmen	-
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details may be sought by sending a request to RP at rp.tulipsambbience@gmail.com
9.	Eligibility for resolution applicants under section	Details may be sought by

	25(2)(h) of the Code is available at URL:	sending a request to RP at rp.tulipsambience@gmail.com
10.	Last date for receipt of expression of interest	10 th November, 2023
11.	Date of issue of provisional list of prospective resolution applicants	20 th November, 2023
12.	Last date for submission of objections to provisional list	25 th November, 2023
13.	Date of issue of final list of prospective resolution applicants	5 th December, 2023
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicant	25 th November, 2023
15.	Last date for submission of resolution plans	26 th December, 2023
16.	Process email id to submit EOI	rp.tulipsambience@gmail.com

Mahesh G. Bagla

Mr. Mahesh G. Bagla

Resolution Professional

IP Registration Number: IBBI/IPA-002/IP-N00689/2018-2019/12207

Address: - Office No. 304, Gera Junction, Lulla Nagar Signal, Kondhwa Road, Pune – 411040, MH, India

For Tulips Ambience Private Limited

Date: 25/10/2023

Place: Pune